

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17.09.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 200/7/HDB/2020
NAME OF THE COMPANY	Pacific Hospitals Pvt Ltd
NAME OF THE PETITIONER(S)	Omkara Assets Reconstructions Pvt Ltd
NAME OF THE RESPONDENTS(S)	Pacific Hospitals Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

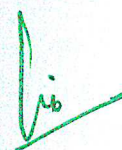
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in CP (IB) No.200/7/HDB/2020, pursuant to hearing held on 10.09.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. Y. Suryanarayana, counsel for the Petitioner appeared through video conference.
3. No representation on behalf of the Respondent.
4. At request of Petitioner's counsel, matter adjourned for hearing submissions. Put up the matter on 01.10.2020.



MEMBER JUDICIAL